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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 77/9/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017**

Name of the Company:

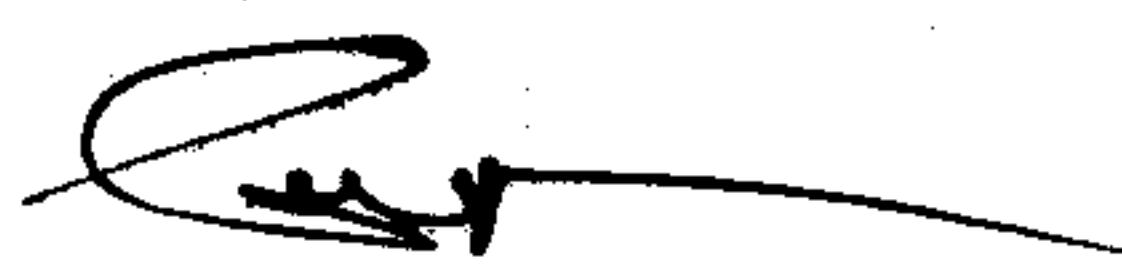
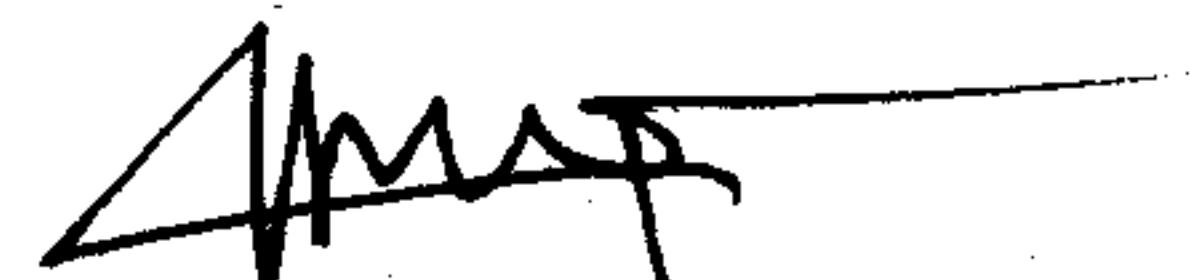
Polymer Coatings

V/s.

Ashish Infracon Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy  
Code

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	LALIT M PATEL	ADVOCATE	PETITIONER	
2.	HARMISH K. SHAH	ADVOCATE	Respondent	

**ORDER**

Learned Advocate Mr. Lalit Patel present for operational creditor/ Applicant.  
Learned Advocate Mr. Harmish Shah present for Respondent.

Learned Advocate Mr. Harmish Shah filed Vakalatnama for Respondent.

Respondents Counsel requested time to file objections.

List the matter on 23.08.2017 for hearing before admission.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 22nd day of August, 2017.